

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|----------|------------------------------|---------|----------------------------------|
| CP(CAA) No.67/BB/ 2017 | - | Await report from OL & RD | 230/232 | Sonus Networks Trading Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

| | | | |
|----|----------------|-------------|--|
| 1 | - Pramod Kumar | Rep-g. O.L. |  |
| 2) | Prema Hatti | ROC |  |

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Shri Pramod Kumar, Assistant from O.L office is present. Await reports from RD & O.L. Counsel for Petitioner reported that, O.L has sought some documents from the Petitioner Company and that the company will submit the same to the O.L to facilitate him to file his report. List it on 21/02/2018.


Member (T)


Member (J)